

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2697**

**TO BE ANSWERED ON THE 14TH DECEMBER, 2021/ AGRAHAYANA 23, 1943 (SAKA)
ATROCITIES AGAINST WOMEN**

2697. MS. DEBASREE CHAUDHURI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether atrocities against women including sexual harassment cases are on the rise;**
- (b) if so, the details of such cases reported during the last three years, year-wise and State-wise;**
- (c) the details of cases of atrocities against women, which are pending in various courts in the country;**
- (d) whether any measure to fast track such pending cases is under consideration; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) & (b) National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication "Crime in India".

The published reports are available till the year 2020. As per NCRB published data on crimes against women (including cases of sexual harassment), a total of 378236 cases were registered in the year 2018, 405326 cases in 2019 and 371503 cases in the year 2020. No trend is evident as per data during the last three years.

(c) As per NCRB data, a total of 1789601 cases of crimes against women are pending trial at the end of the year 2020.

(d) & (e) Department of Justice is implementing a scheme since year 2019 for setting up of 1023 Fast Track Special Courts (FTSCs) including 389 Exclusive Courts for expeditious trial and disposal of cases related to rape and Protection of Children from Sexual Offences (POCSO) Act, in furtherance to the Criminal Law (Amendment) Act 2018 and the direction of Hon'ble Supreme Court of India. As per information furnished by Department of Justice, 681 FTSCs including 381 Exclusive POCSO Courts are functioning in 27 States/UTs, which disposed a total of 64217 cases.
